

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

**REVIEW APPLICATION NO.170/00010/2020
IN
ORIGINAL APPLICATION NO.170/00232/2018**

DATED THIS THE 16th DAY OF SEPTEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

National Institute of Minor's Health
Represented by its Director, C/O JNARDDC
Campus, Opposite to Wadi Police Station
Amarvathi Road
Nagapur-440 023.

....Review Applicant

(By Advocate Sri S.Prakash Shetty – through video conference)

Vs.

1. G.S.Ravindra S/o Sri G.Suryanarayaana Rao
Aged about 61 years, Former Asst. Director
NIMH, Marikuppam Post, KGF-563 119
Now residing at No.88, 2nd cross
BSK III Stage, III Phase, 5th Block
Bangalore-560 085.

2. The Union of India/Ministry of Mines
Represented by Secy, Mines, Shastri Bhawan
Dr.Rajendra Prasad Road
New Delhi-110001.

...Respondents

O R D E R (ORAL)**PER: SURESH KUMAR MONGA, MEMBER (J)**

Shri S.Prakash Shetty, learned counsel representing the review applicant states that the review applicant who was arrayed as respondent No.2 in the original application wishes to withdraw the present review application as a Writ Petition bearing FR.No.6775/2020 is now pending before the Hon'ble High Court of Karnataka against the order dated 14.11.2018 passed by this Tribunal in OA.No.232/2018.

2. In view of the aforestated statement made by Shri Shetty, the present Review Application is dismissed as withdrawn.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

/ps/

